

### Court Buildings

\*1454. SHRI RAM KAPSE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have not sanctioned their share of 50% of the expenditure towards construction of Court Buildings in Maharashtra provided for in the Budget for 1993-94;

(b) If so, the reasons therefor; and

(c) the time by which the balance amount is likely to be released?

THE MINISTER OF STATE THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS: (SHRI H.R. BHARDWAJ): (a) to (c). For the Centrally Sponsored Scheme relating to provision of infrastructural facilities of capital nature for the judiciary, the Planning Commission allocated a sum of Rs. 30 crores for the year 1993-94. The amount was distributed amongst the various States/UTS as per the criterion laid down by the Planning Commission. The share of Maharashtra as per the formula enunciated by the Planning Commission worked out to Rs. 193.8 lakhs which was released to the Government of Maharashtra during March, 1994.

[Translation]

#### Per-Capita Production

1455. SHRI AMAR PAL SINGH:  
SHRI RAJENDRA  
AGNIHOTRI:  
DR. RAMAKRISHNA  
KUSMARIA:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether per-capita production in our country is much less as compared to other countries:

(b) if so, the reasons therefor and the per-capita production in our country vis-a-vis some major countries:

(c) whether any schemes have been formulated to increase per-capita production in our country; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a). The Per capita Gross National Product (GNP) of India in 1992 was at the 115th position out of a total of 132 countries as per the World Development Report (WDR) - 1994.

(b) The per capita production of countries differ because of difference in endowments of natural resources, historical developments of physical and social infrastructure, etc. The per capita GNP of some of the countries in 1992 as per the WDR - 1994 are given below:-

	<i>Country</i>	<i>GNP per capita in US \$</i>
1.	Nepal	170
2.	Bangladesh	220
3.	India	310
4.	Pakistan	420
5.	China	470
6.	United Kingdom	17790

	<i>Country</i>	<i>GNP per capita in US \$</i>
7.	United States	23240
	World	4280

<i>Year</i>	<i>Amount (Rs. in crores)</i>
1991	52.71
1992	610.23
1993	257.43

(c) and (d): The growth oriented policies of the Government, investment and programmes under the Eighth Five Year Plan will increase the per capita income of the country during the coming years.

### **Investment by Japan**

\*1456. SHRI VISHWANATH SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether direct-capital investment by Japan in India has decreased;

(b) if so, the reasons therefor;

(c) the capital investment made by Japan during each of the last three years, area-wise;

(d) whether the Government have held any talks with the Japanese Government to improve this investment further; and

(e) if so, the reaction of Japanese Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (c): Details of the capital investment approved for Japanese firms in each of the last 3 years are as under:

These approvals are in the areas such as Transportation, Electrical Equipment, Chemicals Engg. Ind./Industrial Machinery, Food Processing Industry and Electronic Industry.

During the year 1991-1994 (up to June) foreign direct investment of Rs. 988.19 crores from Japanese companies have been approved, placing Japan among the first five countries, investment-wise. Conclusion based on annual investment approval figures may not be correct since it does not take note of variable factors like mega projects or internal constraints.

(d) and (e). Bilateral talks between the representatives of Government and industry of the two countries are held regularly with a view to enlarging mutual areas of cooperation as also for attracting more Japanese investment to India.

### **Construction of Sulabh Shauchalayas**

\*1457. SHRI LALIT ORAON: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of the voluntary organisations which have been given grants/funds for the construction of Sulabh Shauchalayas in cities and town-ships during the years 1990-91, 1991-92, 1992-93, 1993-94 and till June, 1994, year-wise and State-wise; and